

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) Nos. 6610 of 2006 and 3368 of 2014

Krushna Prasad Sahoo

Petitioner

Mr. Gautam Misra, Senior Advocate
Amicus Curiae

-versus-

State of Odisha and Others

Opposite Parties

Mr. Ashok Kumar Parija, Advocate General
Mr. P.K. Muduli, Addl. Government Advocate

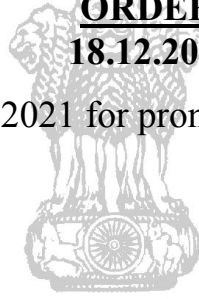
CORAM:
THE CHIEF JUSTICE
JUSTICE A.K. MOHAPATRA

Order No.

33.

List on 23rd December, 2021 for pronouncement of orders.

ORDER
18.12.2021



(Dr. S. Muralidhar)
Chief Justice

(A.K. Mohapatra)
Judge